

**Import of Technological know-how from  
M/s. Toyo Jozo, Japan**

1376. SHRI CHINTAMANI JENA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of the technologies imported, outflow of foreign exchange and value-wise cash savings made by various companies individually after taking technological know-how for the manufacture of drugs and drug intermediates from M/s. Toyo Jozo, Japan;

(b) the details of current technologies that are under implementation in the country for the manufacture of drugs and drug intermediates;

(c) whether any assessment of the technologies supplied by M/s. Toyo Jozo has been made;

(d) if so, the details of technologies involved and result thereof; and

(e) if not, the steps taken by Government to ensure the economic viability in each individual case ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (e) Only two companies have been allowed to import technology from M/s. Toyo Jozo. One is M/s. Hindustan Antibiotics Limited (HAL), a public sector undertaking and the other is M/s. Max India who are in the private sector. HAL have paid Rs. 41.85 lakhs for import of technology for improved strain and know-how for Penicillin. It is assessed that the fees paid for import of technology have been more than recovered through the improvement in efficiencies and yields.

As regards M/s. Max India, they were permitted in the first half of 1983 to import technology for 6-APA at a cost of Yen 123 million, 1/5th of which has since been remitted to M/s. Toyo Jozo. Since the implementation of the project is going on, no assessment of technology is possible at this stage.

**Composition of Technical Team for Drugs**

1377. SHRI SAJJAN KUMAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the composition of the Technical team for drugs in the Ministry of Chemicals and Fertilizers;

(b) whether a Drugs department also exists in the DGTD to whom applications are required to be submitted under Industries (D & R) Act;

(c) whether Government are proposing to abolish the post of Advisor (Drugs) in the Ministry of Chemicals and Fertilizers; and

(d) if so, the reasons for the same ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) There are four Technical Officers in Drug Division of this Ministry comprising of Adviser, Project Officer, Technical Officer and Junior Technical Officer.

(b) Applications for Industrial Licence are submitted to Secretariat for Industrial Approval in the Ministry of Industrial Development. These applications are processed *inter-alia* in consultation with the concerned administrative Ministry as well as with DGTD.

(c) No, Sir.

(d) Does not arise.

**Improvement in Service Conditions of Extra  
Departmental Staff in the Country**

1378. PROF. P.J. KURIEN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of extra departmental agents in the country;

(b) their monthly emoluments;

(c) whether he has received representations for improving their salary and service conditions; and